

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 06.09.2022

Appeal No. 01 of 2019

SRSR Holdings Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

WITH

Appeal No. 02 of 2019

B. Suryanarayana Raju ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. L. S. Shetty, Advocate with Mr. Darshan Bafna, Advocate i/b. L. S. Shetty & Associates for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

WITH

Appeal No. 03 of 2019

B. Rama Raju ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**WITH
Appeal No. 04 of 2019**

B. Ramalinga Raju ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Joshi, Senior Advocate for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**WITH
Appeal No. 05 of 2019**

V. Srinivas ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**AND
Appeal No. 53 of 2019**

G. Ramakrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

ORDER:

1. We have heard Shri Gaurav Joshi, the learned senior counsel in Appeal No. 4 of 2019. Put up tomorrow i.e. on September 07, 2022 for arguments of the other appellants.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member